

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 27th October, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 4 Mr. Buddy.A. Ranganadhan & Mr. D.V. Gahuvanshy, Advs. for R-2 Ms. Savitri Pandey & Ms.Azma Parveen Advs. for R-3 Mr. Neeraj Malhotra, Mr. V. Anand, Mr. P. Garg, Advs. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Mr. Dewan Upadhyay & Nishant Kumar, Advs. for R-7 Mr. M.L. Lahoty, Adv. for R-8
2.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti V/S State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Advo. for the Applicant Ms. Savitri Pandey Advo. for R-1, 6, 9 to 22. Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra, Mr. Daleep Dhayani Advs for R-5 Mr. Rajkumar, Adv. for R-8 Mr. I. K. Kapila & Mr. S. K. Singh, Advs. for UP Jal Nigam
3.	Original Application No.135/2015	Narinder Kr. Shukla & Ors. Vs Sh. Jagdish Saphiya & Ors.	M r. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Advs. for Applicant M r. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8
4.	Original Application No. 319/2015	Vishwanath Chaturvedi Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Sanjeev, Adv. for R-3 & 4 Ms. Pooja, Adv. for R-5 Mr. Rajiv & Mr. Kush, Advs. for R-6 Ms. Sanjana Saddy, Adv. for R-8 Mr. Dinesh, Adv. for R-9 to 15 Ms. Sonia Sethi, Adv. for CPCB
5.	Original Application No. 378/2015 (M.A. No. 910/2015)	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank Kumar Saurav, Adv. for Applicant

6.	M.A. No. 810/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2
FOR HEARING			
7.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Advs. For the Applicant Mr. Pradeep Mishra & Mr. D.K.Dhayani, Advs. for R-2 Mr. N.K. Gupta, Sr. Environment Engineer, for R -3 Mr. Gautam Kumar, Adv. for R- 4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6 Ms. Savitri Pandey, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB
8.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Rajiv Bansal Adv. for R-4 Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv. (DDA) Mr. Balendu Shekhar, Adv. for R-6 Mr. D.Rajeshwar Rao, Adv for Traffic Police Ms. Swaty S. Malik, Adv. for PWD
9.	Original Application No.24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
10.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 Mr. Ankit Verma, Adv. for R-2 & R-7 Mr. Vikas Malhotra, Adv. for MoEF
11.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015 & M.A. No. 1055/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr.Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv.

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